

1	2	3	4	5	6
24.	Kerala	500.09	319.02	482.44	349.03
25.	Maharashtra	598.81	462.33	6017.99	4887.22
26.	Punjab	25.30	13.98	122.44	104.62
27.	Tamil Nadu	0.00	0.00	0.00	0.00
28.	West Bengal	1608.01	1512.67	5074.20	857.17
SUB TOTAL :		4926.48	4180.10	16316.93	8263.52
D. Small States/UTs					
29.	Andaman and Nicobar Islands	10.50	5.90	4.00	3.49
30.	Chandigarh	10.60	10.72	1.00	0.89
31.	Dadra and Nagar Haveli	1.50	0.00	0.75	0.00
32.	Daman	2.25	1.80	3.25	0.60
33.	Delhi	87.15	0.00	30.00	9.69
34.	Lakshadweep	36.86	0.00	20.00	2.54
35.	Puducherry	10.38	5.64	9.70	11.18
SUB TOTAL :		159.24	24.07	68.70	28.39
GRAND TOTAL :		11322.84	9719.61	26420.61	14665.79

States' objection against CET

†2252. SHRI NARESH CHANDRA AGRAWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Ministry has decided that admissions in all the medical colleges under public as well as private sectors of the country would be made through a Common Entrance Test (CET);

(b) whether it is a fact that all the States have protested against it in view of the reservation policy; and

(c) if so, whether the Minister would reconsider this decision in view of the interests of the States?

†Original notice of the question was received in Hindi.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The Hon'ble Supreme Court, in Simran Jain case, has accepted the proposal of the Medical Council of India (MCI) to conduct common entrance test viz. National Eligibility and Entrance Test (NEET) for admission to Under Graduate (UG) and Post Graduate (PG) medical courses in the country and directed the Council to take such steps as are necessary to implement the NEET. Accordingly, the Central Government has constituted a Committee to finalize the modalities for implementation of NEET. Once implemented, the NEET would be applicable to all medical colleges which come under the ambit of MCI.

(b) and (c) A few State Governments have expressed apprehension about the proposed NEET which pertained to the syllabus, medium of test, reservation, etc. The Central Board of Secondary Education, which is the agency for conducting NEET for UG, has constituted an Advisory Committee consisting of Members from all States to address the issues of admission processes prevalent in various States like reservation, medium of test, etc.

TB patients in the country

2253. SHRI T.M. SELVAGANAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that 70 per cent TB patients in India are under 50 years of age;

(b) whether it is also a fact that around 40 per cent of India's population is infected with the bacteria that causes tuberculosis (TB);

(c) whether it is also a fact that majority of bacterias are dormant TB carriers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) to (d) Yes. Approximately 40% of India's population is infected with TB bacilli. The bacteria remains in a dormant stage and majority of them remain free from the disease. All those who get infected do not necessarily develop TB disease. The life time risk of developing disease amongst those infected is only 10-15%.

Supplying of medicines on credit basis

2254. SHRIMATI VASANTHI STANLEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has supplied medicines on a credit basis;

(b) if so, the details thereof;